

(b) and (c). For increasing the area and production and improving the quality of fiber, a Centrally Sponsored Scheme of Special Jute Development Programme (SJDJP) is being implemented in Bihar State. During the current year 1991-92, a sum of Rs. 92.90 lakhs has far been released to the State for the implementation of the Scheme. Similarly, a centrally sponsored Scheme of Oil-seeds Production programme (OPP) is in operation in the State for which the Central Government have released Rs. 48.77 lakh upto date during 1991-92. For sugarcane & Tobacco, there are no Central Sector Schemes. However, for the development of Sugarcane, various programmes have been undertaken under the State Sector.

Production and Sale of Lubricants

4704. SHRI RAJVEER SINGH:
DR. LAL BAHADUR RAWAL:
SHRIMATI BASAVA
RAJESHWARI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have chalked out any action plan for the production and sale of lubricants in the country;

(b) if so, the details thereof;

(c) whether the Government propose to set up industries and sales counters at various places under this scheme; and

(d) if so, the places selected for this purpose?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d). Production and sale of lubricants is already being carried on by some oil companies in the public sector and some manufacturing units in the private sector. The requirement of

lubricants in the country is assessed every year and the base oil for manufacturing the lubricants is allocated to different units keeping the requirements in view. The marketing is both through the reveler network as also directly to industrial units.

[*English*]

Semi- Intensive Prawn Farming In Orissa

4705. SHRI GOPI NATH GAJAPATHI:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Semi Intensive Prawn Farming (SIPF) Scheme is being implemented in Orissa with loan assistance from the Intentional Bank for reconstruction and Development (IBRD);

(b) if so, the total IBRD loan sanctioned so far for the said scheme; and

(c) the total water area covered under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c): The World Bank in the meeting of the Executive Board of Directors held at Washington on 14.1.92 has approved a project for shrimp and fish farming in 5 selected States including Orissa at an estimated total cost of about Rs. 283 crore. The project will become credit effective from 1st May, 1992 for implementation over a 7 year period. About 90% of the total cost is expected to be provided by the World bank as the loan assistance for this project. In Orissa, the project for semi-intensive prawn farming is targeted to cover about 870 ha. in 3 sites namely Bideipr and Narendrapur in Balasore district and Jagatjore-Banpada in Cuttack district and the reservoir fish culture project would cover 60 reservoirs in 11 districts with a water

spread area of 19,570 ha. The total estimated cost of this project in Orissa is Rs. 70.13 crore.

[*Translation*]

Recognition of some Communities as SCs/STs

4707. SHRI RAM NARAIN BERWA: Will the Minister of WELFARE be pleased to state the details of the communities recognised as Scheduled Castes/Scheduled Tribes during the last five years, State-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) The following Communities have been specified as Scheduled Tribes during the last five years:-

1. Meghalaya

- (1) Boro Kacharis
- (2) KOCH
- (3) Raba, Rava

2. Jammu & Kashmir

- (1) Balti
- (2) Beda
- (3) Bot, Boto
- (4) Bropka, Dropka, Dard, Shin
- (5) Changpa
- (6) Garra
- (7) Mon
- (8) Purigpa
- (9) Gujjar

(10) Bakarwal

(11) Gaddi

(12) Sippi

3. Kamataka

Against item number 38

NAIK, SAYAK, BEDA, BEDAR AND VALMIKI

No fresh inclusion was made in the list of Scheduled Castes during this period. However, the Constitution (Scheduled Castes) Orders (Amendment) Act, 1990 was notified on 4.6.1990 to include 'Budhist' alongwith Hindu and Sikh in relevant para of the Constitution (Scheduled Castes) order, 1950 and subsequent orders.

Maintenance and operation of Oil Refinerles

4708. DR. MAHADEEPAK SINGH SHAKYA:
SHRI NITISH KUMAR:
SHRI P.C. THOMAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to appoint major foreign companies to provide guidelines for the maintenance and operation of Indian Oil refineries;

(b) if so, the particulars of the foreign companies contacted in this regard;

(c) whether some of the companies have signed agreements with Indian Oil Corporation; and

(d) if so, the particulars of the companies in respect of which final decision has been taken in this regard?